Year				1	Number	
1961 .						407
1962 .		٠.				389
1963 .						304
1964 .						299
1965 .						261
1966 .						213
1967 .						183
1968 .						22
(upto	Marci	1, 196	B)			

ANNEXURE II

Statement showing Remittances made Abroad on Account of Royalties, technicians, technical know-how and other professional services

(Rs. in Crores)

Year			†Techni- cians and ot- her pro- fessioal services	Total
1956-57 (Final)		1.2	5.5	6.7
1957-58 (Final)		0.9	4.7	5.6
1958-59 (Final)		1.3	4.4	5.7
1959-60 (Final)		1.8	5-8	7.6
1960-6! (Final)		2.5	9.2	11.7
1961-62 (Final)		2.4	13.1	15.5
1962-63 (Final)		3 6	13.1	16.7
1963-64 (Final)		4.6	13·B	18-4
1964-65 (Revised)		4.4	18.8	23.2
1965-66 (Prelimina	3.0	23.1	26.1	
1966-67 (Prelimina	5-1	28.7	33.8	
1967-68 (Prelimina (upto 30th Septemb	ry)	1.5	16.7	18.2

189.2 TOTAL . 32.3 156.9

tlncludes remittances by way of technical know-how beginning from October-December 1964. Similar data for the earlier period are not separately available.

NJj,-These remittances relate to all the existing foreign collaboration agreements; it is not possible to furnish separately information about the remittances made abroad on account of tha collaboration agreements approved since 1956 (as given in Annexure I in reply to part (a) of the question.).

to Questions CAR WITH FIBRE GLASS BODY

- 664. SHRI K. SUNDARAM: WUI the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be-pleased to
- (a) whether it is a fact that Premier-Automobiles has submitted a proposal to Government offering to make a car with fibre glass body on the old Chrysler model; and
- (b) if so, the reaction of Government thereto?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AF-FAIRS (SHRI FAKHRUDDIN ALI AHMED) : (a) Yes, Madam.

(b) The proposal of the firm will be examined in all its aspects after the 4th Plan targets for passengers cars have been finalised and a decision reached on the small car project which is presently under the consideration of Government.

AMOUNT OF MONEY SANCTIONED FOR KHADI AND VILLAGE INDUSTRIES

- 665. SHRI SANDA NARAYANAP-PA: Will the Minister of COMMERCE be pleased
- (a) the amount of money that has been sanctioned for Khadi and Village Industries Commission for the year 1968-69 towards Khadi and Village Industries programmes including subsidies and grants separately;
- (b) the amount of money that has been allotted to meet the expenditure of establishment charges of Khadi and Village Industries Commission;
- (c) the amount of money that has been allotted to Khadi and Village Industries Board, Andhra Pradesh for the year 1968-69 towards development of Khadi and Village Industries programmes; and
- (d) the amount of money allotted to the Boards of Khadi and Village Industries of the various States?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) The following provisions of funds have been

made in the sanctioned Budget Estimates for the year 1968-69:

Written Answers

(Rs. in lakhs)

Grants Loans Total

850-00 105-20 955-20 Khadi Village Industries 200-00 160 00 360-00 Subsidy in lieu of concession in interest on loans 332-00* .. 332-00

Special loan renewal of 380-00*380-00 loans

TOTAL 1,382-00 645-20 2,027-20

*To be adjusted by book adjustment; does not involve cash outgo.

Against the above provisions, the following amounts have been released to the Khadi and Village Industries Commission so far during the current financial year:

(Rs. in lakhs)

Grants Loans Total

Khadi 282-00 17-00 299-00 Village Industries 66-00 26-00 d2-00

> TOTAL 348-00 43-00 391-00

- (b) Rs. 220.00 lakhs.
- (c) Rs. 29.34 lakhs.
- (d) Rs. 685.75 lakhs inclusive of allotment to Andhra Pradesh State Board

RETRENCHMENT OF KHADI WORKERS IN ANDHRA PRADESH

666. SHRI SANDA NARAYANAP-PA Will the Minister of COMMERCE be pleased

- (a) whether it is a fact that a large number of Khadi workers havo been retrenched in Khadi Programme of Andhra Pradesh recently:
- (b) if so, what are the reasons therefor; and
- (c) whether any alternative work has been created to absorb these retrenched workers either by the Khadi Commission or by the Government of Andhra Pradesh?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) Yes, Madam. 234 persons employed by the Andhra Pradesh Khadi and Village Industries Board have been retrenched.

to Qpstitms

- (b) As some of the direct Trading Units of the State Khadi and Village Industries Board were reported to be not running satisfactorily and incurring losses, the Government of Andhra Pradesh appointed a seven-man Committee in June, 1966 with Swami Ramanand Thirta as Chairman to review the reasons for losses in trading operations, to review the working of the Centres and categorise them and suggest measures for improvement. The Committee reported that out of 209 trading centres, 10 were working satisfactorily, 54 were working fairly well and 145 were not working satisfactorily. Of the 145 centres not working satisfactorily, the Committee recommended the closure of 73 centres which were incurring heavy losses. The Committee also suggested that other unsatisfactory centres should be dosed in a phased programme.
- (c) The Committee recommended that a Screening Committee be set up to select suitable and qualified persons from the personnel retrenched primarily consideration of merit for absorption in the integrated development programme &nd in vacancies in other programmes wherever possible. The Committee also recommended that the State Board might impart appropriate training, if necessary, to. suitable candidates.

LOAN TO KHADI AND VILLAGE INDUSTRIES COMMISSION, BOMBAY

- 667. SHRI SANDA NARAYANAP-PA: Will the Minister of COMMERCE be pleased to state:
- (a) the total amount of loan sanc tioned to the Khadi and Village Indus tries Commission, Bombay since its in ception up to 31st March, 1968;
- (b) the amount of loan that has been; paid back by the Khadi and Village Industries Commission till 31st March.